

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

34) C.P. (IB)/1046(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: State Bank of India

Vs.

Navpreet Singh

UNDER SECTION 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE,  
2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **19.04.2023**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

KULDIP KUMAR KAREER  
Member (Judicial)